

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION No.170/00390/2019

DATED THIS THE 6TH DAY OF JANUARY 2020

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Govinda Narayanaswamy,  
S/o Sri Maregowda,  
Aged about 47 years,  
X – Ray Technician,  
National Tuberculosis Institute,  
Avalon, No.8 Bellary Road,  
Bangalore – 03.

Residing at  
No.66, 13<sup>th</sup> Block,  
NTI Staff Quarters,  
Palace Guttahalli,  
Bangalore – 560 003.

.....Applicant

(By Advocate Shri K. Sreeram)

Vs.

1.The Union of India,  
Rep. by its Secretary Govt.. Of India,  
Ministry of Health and  
Family Welfare services,  
Nirman Bhavan,  
New Delhi – 110 11.

2.The Director,  
National Tuberculosis Institute,  
'AVALON' No. 8, Bellary Road,  
Bangalore – 560 003.

....Respondents

(By Shri VN.Holla, Senior Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Learned Counsel for the applicant submits that the benefits of Patient Care Allowance was granted to the applicant. Therefore, OA has become infructuous. OA, disposed off as infructuous.. No order as to costs.

(CV. SANKAR )  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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**Annexures referred to by the applicant in OA No. 390/2019**

Annexure-A1: Copy of Memorandum dt: 29.06.2018

Annexure-A2: Copy of Office Letter dt: 27.2.2019

Annexure-A3: Copy of CAT Judgement dt: 27.2.2019

Annexure-A4: Copy of Office Order dt: 14.03.2019

Annexure-A5: Copy of representation dt: 21.03.2019

**Annexures with reply statement**

Annexure-R1: Copy of Letter dt: 4.2.2004

Annexure-R2: Copy of Letter dt: 29.10.2008

Annexure-R3: Copy of Letter dt: 27.2.2019

Annexure-R4: Copy of Office Order dt: 14.3.2019

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